

**Central Administrative Tribunal  
Principal Bench**

**CP No.123/2016  
in  
OA No.3229/2015**

New Delhi, this the 6<sup>th</sup> day of April, 2016

**Hon'ble Mr. V.N. Gaur, Member (A)  
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Shri Rajesh Yadav,  
Aged about 26 years,  
S/o Shri Uma Prashad Yadav,  
R/o A.N.-14A, Amar Colony,  
Nangloi,  
Delhi-41.

...applicant

(By Advocate : Ms. Meenu Mainee )

**Versus**

1. Shri Ganga Ram Aggarwal,  
Secretary,  
Railway Board,  
Ministry of Railways,  
Rail Bhawan,  
New Delhi.
2. Shri A.K. Punthia,  
General Manager,  
Norther Railway,  
Baroda House,  
New Delhi.
3. Shri Arun Arora,  
Divisional Railway Manager,  
Northern Railway, State Entry Road,  
New Delhi.
4. Shri Ram Kripal Meena,  
Divisional Commercial Material Manager,  
Northern Railway,  
Shakurbasti,  
New Delhi.

...respondents

(By Advocate : Shri S.M. Arif and Shri Shailendra Tiwari)

**ORDER (ORAL)****Mr. V.N. Gaur, Member (A) :-**

Learned counsel for respondents submits that they have complied with the order of this Tribunal dated 21.09.2015 by passing a speaking order on 09.02.2016, a copy of which has already been given to the learned counsel for applicant in the court. Learned counsel for applicant submits that she is not satisfied with this order as it is not in accordance with the directions given by this Tribunal. As the respondents have already complied with the order of this Tribunal, the CP is closed and the noticees are discharged. However, the applicant will be at liberty to work out his remedies in accordance with law.

( Dr. Brahm Avtar Agrawal )  
Member (J)

( V.N. Gaur )  
Member (A)

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